

FINAL ORDER
16.7.1987

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

O. A. No. 15/1987

Dr. A. K. Sreedharan

Applicant

Vs.

1. Union of India represented by the Secretary, Ministry of Railways (Railway Board) Rail Bhavan, New Delhi-1
2. The General Manager, Southern Railway, Madras
3. The Chief Medical Officer Southern Railway, Madras
4. Dr. Aswathanarayananamurthy, Sr. Divisional Medical Officer, Southern Railway, Perumboor
5. Dr. Md. Dastagir, Medical Superintendent/ICF, Southern Railway, Perumboor
6. Dr. T. S. Viswanatha Gupta, Medical Superintendent, Southern Railway, Palghat.
7. Dr. Narasimhamurthy, Medical Superintendent, Southern Railway, Madurai.
8. Dr. S. K. Banerjee, Dy. Chief Medical Officer (FW) Southern Railway, Madras.

M/s. K. Ramakumar,
C. P. Ravindra Nath &
E. M. Joseph.

Counsel for the
applicant

Mr. V. Ramachandran

Counsel for the
respondents

CORAM:

Hon'ble Shri G. Sreedharan Nair,
Judicial Member

&

Hon'ble Shri C. Venkataraman,
Administrative Member

(Order pronounced by Hon'ble Shri G. Sreedharan Nair,
Judicial Member on 16.7.1987)

O R D E R

The relief claimed in this application is to promote the applicant to the post of Medical Superintendent/Deputy Chief Medical Officer. Today when the application was taken up for hearing, it was submitted by counsel of the applicant that subsequent to the filing of the application, the applicant is promoted to the post of Medical Superintendent and as such, the application is not pressed. Accordingly, we dismiss the application.

G. Sreedharan Nair
(G. Sreedharan Nair)
16-7-87
Judicial Member

16.7.1987

C. Venkataraman
(C. Venkataraman)
16-7-87
Administrative Member

16.7.87

Index: Yes/No